

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 281/GT/2020

Subject : Petition for approval of tariff of Tanda STPS Stage-II (1320 MW) for the period from anticipated COD of Unit- I (1.11.2019 to 31.3.2024).

Petitioner : NTPC Limited

Respondents : UPPCL and 5 others

Date of Hearing : **8.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Aashwyn Singh, Advocate, NTPC

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to the two Members of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that since pleadings and arguments have been completed by the parties, the Commission may reserve its order in the matter.
3. None appeared on behalf of the Respondents, despite notice.
4. Accordingly, the Commission reserved its order in the petition.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

